

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 1675/2024

VIKAS JEPH

..... APPELLANT(S)

VERSUS

ANOOB BHATIA

..... RESPONDENT(S)

O R D E R

During the course of arguments, it is submitted that the order for initiation of Corporate Insolvency Resolution Process was passed on 16.09.2022. The appellant - Vikas Jeph had brought in/credited Rs.15,00,000/- (rupees fifteen lakh only) in the account(s) of the corporate debtor on 17.09.2022. Thereupon, on 22.09.2022 payment of Rs.17,30,000/- (rupees seventeen lakh thirty thousand only) was made to the Maharaj Vinayak Society¹. It is an accepted position that the said society is closely related to the appellant - Vikas Jeph. The argument that the appellant- Vikas jeph was not aware of the order passed on 16.09.2022 does not commend acceptance for this reason and on applying probability test.

In these circumstances, the prayer for set-off should not be accepted and is denied.

The appeal is dismissed.

Pending application(s), if any, shall stand disposed of.

.....J.
(SANJIV KHANNA)

.....J.
(DIPANKAR DATTA)

NEW DELHI;
FEBRUARY 12, 2024.

¹ A non-profit organization wherein the appellant - Vikas Jeph is a trustee.

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 1675/2024

VIKAS JEPH

Appellant(s)

VERSUS

ANOOB BHATIA

Respondent(s)

(IA No.30376/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.30377/2024-STAY APPLICATION)

Date : 12-02-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Neeraj Malhotra, Sr. Adv.
Mr. Abhinav Ramkrishna, AOR
Mr. Arjun Sanjay, Adv.
Mr. Vasu Goyal, Adv.
Mr. Gaurav Rana, Adv.
Mr. Ashutosh Gupta, Adv.
Ms. Anjali Chauhan, Adv.
Ms. Samina Shiekh, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

The appeal is dismissed in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

(BABITA PANDEY)
COURT MASTER (SH)(R.S. NARAYANAN)
ASSISTANT REGISTRAR

(Signed order is placed on the file)